

B. C. G. VACCINATION

114. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) how many persons were—

(i) tuberculin tested; and

(ii) B.C.G. vaccinated every month from June to December 1953, in each State; and

(b) the amount of expenditure incurred on that account during the above period

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) A statement containing the required information is laid on the Table of the House. [See Appendix VII, Annexure No. 85.]

(b) A statement showing the Central Government's expenditure on this account, for the period in question, is laid on the Table of the House. [See Appendix VII, Annexure No. 86.] Information regarding the actual expenditure incurred by the various State Governments during the period, is not readily available

LOANS AND ADVANCES GIVEN BY THE MINISTRY OF TRANSPORT

115. SHRI P. C. BHANJ DEO: Will the Minister for TRANSPORT be pleased to state:

(a) the amount of recoverable loans and advances given by the Ministry of Transport to State Governments, institutions, bodies, persons and Port Trusts and outstanding on the 31st day of March of each of the years from 1948 to 1953;

(b) the amount of interest realised on these loans in each of the years from 1948-49 to 1952-53 and so far in the year 1953-54; and

(c) the average yield of interest receipts in each year?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V.

ALAGESAN): (a), (b) and (c). Eight statements giving the information asked for are attached herewith. [See Appendix VII, Annexure No. 87.]

VALUE OF RAILWAY STORES AND ROLLING STOCK IMPORTED FROM ABROAD

116. SHRI P. C. BHANJ DEO: Will the Minister for RAILWAYS be pleased to state:

(a) the total value of stores and rolling stock including locomotives obtained by the Railways from abroad during the year 1952-53; and

(b) the countrywise and currency-area-wise distribution of the foreign payments made by the Indian Railways in the years 1938-39 and 1952-53?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Rs. 92.15 crores.

(b) The information is being collected and will be laid on the Table of the House in due course.

PETROL AT CONCESSION RATES TO AIR CORPORATIONS AND FOREIGN AIRLINES

117. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to state:

(a) whether petrol is supplied at a concession rate to Air Corporations;

(b) whether the concession is extended to the foreign airlines operating in India;

(c) if so, which are the foreign air lines getting petrol at concession rates; and

(d) what is the rate of concession given on petrol to—

(i) Indian Air Corporations; and

(ii) foreign air line companies?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): (a), (b), (c) and (d). As far as the Government of India are aware, price charged by the oil